

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1742  
ANSWERED ON:10.03.2017  
CGHS Facility  
Adhikari,Shri,Dibyendu

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government issues CGHS cards to all Central Government employees including the persons working on contractual and or co-terminus basis and if so, the details thereof; (b) whether the Government is not giving CGHS pensioner facilities to the person or families at the end of contract and termination of employment therefor;

(c) if not, the reasons behind thereof;

(d) the total number of cards that have been issued to the contractual and the coterminous employees drawing salary from the central exchequer during the last three years therein; and

(e) the proposal of the Government to facilitate them with one time/whole life CGHS pensioner cards therefor?

**Answer**

ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)

(a): CGHS Cards are issued to Central Government employees and employees on co-terminus basis who are residing in CGHS covered areas. CGHS facilities are not provided to persons working on contractual basis.

(b) & (c): CGHS facilities are not provided to the employees on the termination of employment on co-terminus basis since CGHS facilities are primarily meant for Central Government Employees/Pensioners drawing salary/pension from Central Civil Estimates.

(d): No separate category is maintained regarding co-terminus employees and therefore, this information cannot be provided.

(e): There is no such proposal.